

**GOVERNMENT OF INDIA  
DRINKING WATER AND SANITATION  
LOK SABHA**

UNSTARRED QUESTION NO:6091

ANSWERED ON:30.04.2015

DRINKING WATER IN DROUGHT AFFECTED AREAS

Dubey Shri Nishikant ;Sawant Shri Arvind Ganpat;Simha Shri Prathap;Tumane Shri Krupal Balaji

**Will the Minister of DRINKING WATER AND SANITATION be pleased to state:**

(a) whether drought-affected districts/ areas of the country including Maharashtra and Jharkhand are facing acute drinking water crisis and if so, the details thereof, State/UT-wise;

(b) the steps taken by the Government to tackle the problem of drinking water in these districts/areas of the country including the funds provided during each of the last three years and the current year, State/UT wise; and

(c) whether certain States have submitted any proposal to the Government to tackle the crisis and if so, the details thereof along with the action taken by the Government thereon?

**Answer**

MINISTER OF STATE FOR DRINKING WATER AND SANITATION (SHRI RAM KRIPAL YADAV)

(a) to (c) The Indian Meteorological Department (IMD) releases its first predictions for Southwest Monsoon in the month of April every year. The Ministry takes immediate steps to tackle the drought like situation and scarcity of drinking water arising out of deficient monsoon if there is a forecast regarding the same by IMD as per the Standard Operating Procedure (SOP) for responding to Natural Disasters in Rural Drinking Water and Sanitation. The States are requested to prepare contingency plan as per the SOP and execute the same.

In case of drought, Government of India also deposes an Inter-Ministerial Central Team, and based on its report, the High level Committee(HLC) headed by Union Home Minister, decides the financial assistance to be provided under Calamities sub-component of the National Rural Drinking Water Programme (NRDWP). Under NRDWP, 2% of the total allocation is earmarked and set apart for meeting drinking water needs of the rural areas in the wake of natural disasters which inter alia include droughts. Ministry of Drinking Water and Sanitation releases funds to drought affected States only on the recommendation of HLC. The details of funds provided under 2% Calamity components of NRDWP for drought affected States during the last three years are as under:-

(Rs. in Crore)

Sr. No.	Name of the State	2012-13	2013-14	2014-15
---------	-------------------	---------	---------	---------

1	Haryana	0.00	0.00	5.05
2	Karnataka	38.20	0.00	9.00
3	Rajasthan	11.00	0.00	0.00
4	Tamil Nadu	0.00	31.00	0.00
5	Uttar Pradesh	0.00	0.00	44.00
6	Maharashtra	15.00	0.00	0.00
Total		64.20	31.00	58.05

The State Government of Maharashtra has reported that to mitigate the scarcity of drinking water in the State, Scarcity Action Plan for the year 2014-15 has been prepared in which 45905 number of measures have been proposed in 28398 villages and 10096 hamlets. The measures include digging of new bore wells, acquire wells, deepening of wells/sludge removal, temporary pipe water supply scheme, pipe water supply schemes special repairs, bore wells repairs and water supply by tankers. At present, 1234 villages and 1471 habitations in the state have been supplied water by 1576 tankers.

The State Government of Jharkhand has not reported about the scarcity of drinking water in the State due to drought.

Moreover , the States can utilize the flexi fund which is 10% of the allocation to the States to mitigate the drinking water problem in rural areas in case of drought.